

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1956
TO BE ANSWERED ON 03.08.2022**

Exemption from CUET

1956 Shri John Brittas:

Will the Minister of *Education* be pleased to state:

- (a) whether Government has exempted any Central University from the ambit of Common University Entrance Test (CUET);
- (b) if so, the details thereof and reasons therefor;
- (c) whether there is any established rules for such exemption;
- (d) whether Government will agree to new demands by the States to exempt Central Universities in those States which are having same or similar characteristics of Central Universities already exempted;
- (e) whether Government has any plans to expand the purview of CUET to cover admissions to the State and private Universities; and
- (f) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) to (f): In pursuance of the National Education Policy, 2020, it was decided to conduct common entrance test for admission in Central Universities under Ministry of Education from the academic year 2022-23 to reduce the burden on students, universities and the entire education system. No Central Universities have been exempted from the ambit of Common University Entrance Test (CUET). However, given the operational difficulties in some of the Central Universities in the North Eastern Region namely Sikkim University, Rajiv Gandhi University, Manipur University, Assam University, Tezpur University, Nagaland University, Tripura University, Mizoram University, North Eastern Hill University (NEHU) as well as Hemvati Nandan Bahuguna Garhwal University (HNBGU) have been allowed to take admission in their affiliated colleges as per the past practice for the year 2022-23 only. CUET is optional for State and Private Universities.
